

[Mr. Speaker]

will not go to the Press at all is to say the impossible.....(Interruptions.) it has been coming bit by bit, so many times. There will also be a discussion on this Plan. So many Members of the Planning Commission, committees and the Sub-committees all met and it has all come in the Press now and then.

श्री रवि राय (पुरी) : पहले लोक सभा में आना चाहिए था ।

श्री मधु लिमवे : अध्यक्ष महोदय, एक बात की ओर ध्यान दिया जाए कि एन० डी० सी० का कोई आफिशल स्टेटस नहीं है ।

MR. SPEAKER : The Prime Minister will lay it on the Table of the House.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : I lay on the Table a copy of the "Fourth Five Year Plan 1969—74—Draft."...(Interruptions)

SHRI S. M. BANERJEE : What about the notes of some Chief Ministers ?

SHRIMATI INDIRA GANDHI : ...and an attached brief note... [Placed in Library. See No. LT—823 /69. (Interruptions)]

MR. SPEAKER : I shall allow a discussion.

REPORTS OF THE INDIAN DELEGATION TO THE TWENTY-FIRST WORD HEALTH ASSEMBLY HELD AT GENEVA IN MAY, 1968

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : On behalf of Shri K. K. Shah I lay on the Table a copy of the Report of the Indian Delegation to the Twenty-first World Health Assembly held at Geneva in May 1968. [Placed in Library. See No. LT—824 /69].

श्री जार्ज करनेन्डीज : अध्यक्ष महोदय

मेरा व्यवस्था का प्रश्न है। हेल्थ मिनिस्टर के बयान पर मेरा व्यवस्था का प्रश्न है ।

MR. SPEAKER : Shri Fernandes has had his say and must resume his seat. There are other hon. Members who want to participate. Shri Mukerjee.

SHRI H. N. MUKERJEE (Calcutta North-East) : I only wanted to ascertain if it was fair to the House and to say that as soon as ever it was possible to have the chance of discussing it we must do so because of certain reports circulated in the Press.

MR. SPEAKER : He wants only a discussion. We agree to discuss it ; we have always discussed it.

श्री जार्ज करनेन्डीज ; आइटम 4 पर मैंने व्यवस्था उठाई थी, आपने मुझे सुना ही नहीं ;

इस व्यवस्था के सम्बन्ध में मेरा आपसे निवेदन है कि आप जरा इस आइटम को पढ़ें :

"Shri K. K. Shah to lay on the Table a copy of the Report of the Indian Delegation to the Twenty-first World Health Assembly held at Geneva in May, 1968."

एक साल पहले डब्ल्यू० एच० प्रो० के कांस्टीट्यूशन के आधार पर जो वर्ल्ड हेल्थ असेम्बली जेनेवा में हुई इसमें देश का एक प्रतिनिधि भंडल गया था । एक वर्ष के बाद उसकी रिपोर्ट इस सदन के सामने पेश की जा रही है ।

COAL MINES (CONSERVATION AND SAFETY) AMENDMENT RULES

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AED CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : I beg to lay on the Table a copy of the Coal Mines (Conservation and Safety) Amendment Rules, 1969, published in Notification No. G. S. R. 938 in Gazette of